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Title: Need to set up a Kendriya Vidyalaya in Mandya Parliamentary Constituency, Karnataka.

SHRI N. CHELUVARAYA SWAMY (MANDYA): Mr. Chairman, Sir, I would like to draw the attention of the hon. Minister of Human Resource Development, through you, to the problems being faced by the students and their parents in Mandya Parliamentary Constituency in Karnataka due to non-existence of a Kendriya Vidyalaya.

The private or public schools situated in my Parliamentary Constituency are charging exorbitant fees and the common people are facing great difficulties in paying such huge amounts. Even though these schools are collecting exorbitant fees, this area lacks good quality English medium schools. There are a huge number of Government servants residing in Mandya. If a Kendriya Vidyalaya is opened in this area, it will be of great help to the middle level and lower level people. The people of my Parliamentary Constituency are demanding for establishment of a Kendriya Vidyalaya there. In this connection, the State Government of Karnataka has submitted a proposal to the Ministry of Human Resource Development, but no action has been taken so far. This is one of the most important proposals in respect of my Parliamentary Constituency Mandya. Therefore, I urge upon the Union Government to consider establishing a Kendriya Vidyalaya in Mandya on top priority basis for the benefit of students and parents in the Constituency.